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<sup>6:7:</sup> \*745. श्री जगदम्बी प्रसाद यादवः स्या गृह मंत्री यह बताने की कृषा करेंगे कि:

- े (क) राष्ट्रपति शासन के भ्रधीन
  राज्यों भ्रौर संघ राज्य क्षेत्र में विभिन्न
  न्यायालयों में 31 जुलाई, 1973 को
  चोरी, डकैती, हत्या, बलात्कार श्रीर
  दंगों के कितने मामले विचाराधीन थे;
- (ख) ऐसे मामलों की मंख्या कितनी है जिनकी पुलिस द्वारा जांच पड़ताल की जा रही है श्रीर विचाराधीन बन्दियों की मंख्या कितनी है?

## Pending, Cases of Lawlessness

\*745. SHRI J. I'. YADAV: Will the Minister of HOME AFFAIRS he pleased to state:

- (a) the number of cases of theft, dacoity, murder, rape and rioting which an- pending in the different Courts as on "1-7-1973 in the States under President's rule and in Union territories; and
- (I)) the number of cases which are under police investigations and the number of under trial prisoners?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त): (क) ग्रीर (ख) सम्बन्धित प्राधिकारियों से अपेक्षित सूचना प्राप्त की जा रही है ग्रीर उपलब्ध होने पर राज्य सभा के पटल पर रख दी जायेगी।

tjTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. RANI): (a) and (b) The required information is being obtained from the concerned authorities and will be laid on Table of the Rajya Sabha on receipt.]

t[ | English translation. 3— 11 RSS/ND/73

## Indira Brigade

•746. OR. ft. MATHEW KURIAN: Will the Minister of HOME AFFAIRS he pleased to state:

- (a) whether Government are aware or the formation and functioning of 'Indira Brigade' with Malik Mohammed Mn-.hir Ahmed Khan as Commander-in-Chief;
- (b) if so, the objectives and activities of the said Brigade; and
- (c) whether it is a fact that they are indulging in activities which are detrimental to public interest, taw and otder?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. RANT): (a) and (b) According to information available, the functioning of such an organisation has come to notice- in some parts of Vndhra Pradesh, Mysore and Uttar Pradesh, The objectives of the organisation are claimed to be inculcating of discipline among the youth and the spreading of ideals of socialism, denin-c ra< 5 and sec nlarism.

(c) There is no such information.

## Supply of Concent rate In Coca-Cola Export Corporation to Bottlers

•717. SHRI NIREN GHOSH:

SHRI K. P. SUBRAMANIA MENON:

SHRI HARSH DEO MALAVIYA:

SHRI NAGESHWAR PRASAD SHAHI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to Mate':

- (a) whether Coca-Cola Export Corporation had been given permission to manufacture concentrate for supply to foui bottlers in New Delhi. Bombay, Oahnna and Kanpur:
- i'> il i>. the reasons for which supplies ol concentrate In the Coca-Cola Export Corporation to about 18 bother bottlers in India are being made: and
- (c) the quantities of concentrate supplied by the Corporation during the years